

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 225/252/HDB/2017
NAME OF THE COMPANY	Q – Mart Retail Ventures Private Ltd
NAME OF THE PETITIONER(S)	Q – Mart Retail Ventures Private Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+91 630 33314	A Nagaraj

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.A.Nagaraj Kumar, Learned Counsel for Petitioner.

The Registry is directed to issue notice to RoC and directed to the RoC to submit report well before the next date of hearing.

Case is posted to 02.01.2018.

  
**Member (T)**

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**Member (J)**